

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016
CA No. 33/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES:

Satish Pawa

V/s.

Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SAHIL KARANJAN Adi/b Ar. d/o.	Adv. for Petitioner	S. H. K. Karanjani
(2)	Nirmal Sharma	Adv. for Respondent No. 2 to 4	N. Sharma

ORDER

CA 33 in TCP 10/ 397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)